F.No.10/37/2018-NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),

9, CGO Complex, Lodhi road, New Delhi – 110 003.

Dated: 19th May, 2020

NOTICE

**Subject:** Preventive measures to contain the spread of COVID19.

In continuation to the Notice dated 3<sup>rd</sup> May, 2020 and in response to the Ministry of Home Affairs Order No.40-3/2020-DM-I(A) dated 17th May, 2020 and

as ordered by the Hon'ble Acting Chairperson, the regular Court work in the NCLAT

shall remain suspended till further orders. However, the urgent cases/matters may

be taken up as per directions issued earlier.

By order of the Hon'ble Acting Chairperson

Sd/-

(Peeush Pandey) Registrar